

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

15.IA /2237/MB /2020 IN  
CP(IB)2238/MB/2019

CORAM:

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **03.06.2021**.

NAME OF THE PARTIES: Ms. Pooja Piyush Kabra  
V/s.  
Noble Publicity Service Private Limited

SECTION:Sec33(1)(b)(i)to(iii)r/wSec33(3) of IBC 2016

**ORDER**

1. At request of the Applicant, the matter is adjourned to  
04.06.2021.

Sd/-

CHANDRA BHAN SINGH  
Member(Technical)  
Date : 03.06.2021

Sd/-

SUCHITRA KANUPARTHI  
Member(Judicial)

/P/